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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1570/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd.

V/s.

Trimurti Corns Agro Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

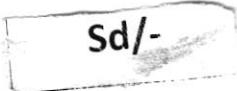
S. No.	NAME	DESIGNATION	SIGNATURE
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20.	Mr. Vishal Mughikar, Counsel a/w Mr. Sunilkumar V.N., Advocate 1/b Mulla & Mulla & Craig Blunt & Caroe Advocates for the Petitioner.	
20.	Ms. Gaurang. Patil 1/b Sujay Joshi for the Respondents	

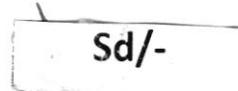
ORDER

CP No. 1570/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 20.02.2018 for reporting settlement.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)